

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3483
TO BE ANSWERED ON THE 10TH DECEMBER, 2019

FARMERS UNDER PM KISAN YOJANA IN ANDHRA PRADESH

3483. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of farmers covered so far under PM Kisan Yojana in Andhra Pradesh, district-wise especially in Srikakulam district;
- (b) the number of eligible farmers who remain deprived of availing benefits under PM Kisan Yojana in Andhra Pradesh, district-wise especially in Srikakulam district;
- (c) the steps taken to avoid beneficiary inclusion-exclusion errors in PM Kisan Yojana;
- (d) the role of Gram Panchayats in targeting of PM Kisan Yojana beneficiaries;
- (e) whether the income support provided under PM Kisan Yojana is less than Rangarajan Committee's poverty line of Rupees 32 per person per day in rural areas; and
- (f) whether the Government has conducted a study on the impact of PM Kisan Yojana on farmers' income, if so, the details thereof ?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): The number of farmers registered by the State Government of Andhra Pradesh so far under the Scheme, district-wise, the number of farmers who have been released the benefit and the number of farmers yet to be released the benefit are given in the Annexure.

(c): The implementation mechanism of the scheme has been devised in such a way as to avoid any inclusion-exclusion errors. The database of beneficiary farmers is prepared by the State / UT Governments, which is checked and validated for various parameters of the scheme, like adherence to exclusion factors, Aadhaar numbers, mobile numbers, bank account numbers, category of acceptable bank accounts like Saving Account, Jan Dhan Account, etc., by effectively utilizing modern Information Technology tools with combined synergies of various agencies like the National Informatics Centre (NIC), the Public Finance Management System (PFMS), the National Payment Corporation of India (NPCI), etc. Unvalidated data is reverted back to the State/UT Governments for re-verification and re-submission, if required. Only after the multi-level verification and validation of the data by various concerned agencies, including the banks, the amount is transferred into the bank accounts of the beneficiaries. However, the entire procedure has been continuously reviewed and fine-tuned with the requirements of the scheme so as to achieve the ultimate goal of expeditious transfer of the financial benefit to the genuine beneficiaries.

(d): Panchayati Raj Institutions have been envisaged to be involved at various stages of implementation of the Scheme particularly in the identification of beneficiaries, extension & awareness creation amongst farmers, obtaining feed-back of the farmers etc. Clause 10.5 of the Operational Guidelines of the Scheme also provides that the beneficiaries' lists would be displayed at Panchayats to ensure greater transparency and information. Accordingly, instructions have been issued to all State/UT Governments to display the names of beneficiaries in Panchayats.

(e): Dr. C. Rangarajan Committee had been constituted to review the methodology for measurement of poverty in the country. The PM-Kisan Scheme, which is an income support scheme exclusively for landholding farmers subject to exclusion criteria, has no linkages with the report of that Committee.

(f): The PM-Kisan Scheme has been launched recently i.e. February. 2019 and hence no study has been conducted.

ANNEXURE

Andhra Pradesh - District-wise Report			
District Name	No. of farmers enrolled	No. of farmers released the benefit	No. of farmers yet to be released the benefit
ANANTAPUR	5,18,956	4,72,754	46,202
CHITTOOR	4,03,258	3,75,043	28,215
EAST GODAVARI	4,38,040	4,00,349	37,691
GUNTUR	4,22,582	3,89,691	32,891
KRISHNA	3,24,706	3,04,488	20,218
KURNOOL	4,37,969	4,05,360	32,609
PRAKASAM	3,79,621	3,48,984	30,637
SPSR NELLORE	2,54,679	2,28,838	25,841
SRIKAKULAM	3,18,187	2,92,344	25,843
VISAKHAPATANAM	3,10,957	2,83,773	27,184
VIZIANAGARAM	2,59,316	2,40,189	19,127
WEST GODAVARI	3,46,070	3,22,326	23,744
Y.S.R.	2,72,107	2,56,108	15,999
Total:	46,86,448	43,20,247	3,66,201
